

**COURT-I**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**IA NOS. 27 & 28 OF 2016 IN**  
**DFR NO. 2110 OF 2015**

**Dated: 22<sup>nd</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**TANGEDCO & Ors.**

**...Appellant(s)**

**Versus**

**M/s Century Flour Mills Ltd. & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Mr. Vallinayagam

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1

**ORDER**

**IA NOS. 27 & 28 OF 2016**

*(Appls. for condonation of delay in filing & re-filing the appeal)*

Learned counsel for the applicant/appellant seeks some time to file rejoinder.  
She may file the same on or before 26.02.2016 after serving copy on the other side.

List the matter on **29.02.2016**.

**(I. J. Kapoor)**  
**Technical Member**

ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**